

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S).9351-9352 OF 1995@@  
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Collector of Central Excise, Aurangabad Appellant(s)

VERSUS

Motor Industries Co. Ltd. Respondent(s)

(with appln. for permission to place addl. documents  
on record and with office report)

DATE: 15-1-2003 These matters were called on for hearing today.@@  
BB

CORAM :  
HON'BLE MR. JUSTICE N. SANTOSH HEGDE  
HON'BLE MR. JUSTICE B.P. SINGH

For Appellant (s) : Mr. AK Ganguli, Sr. Adv.  
Mr. G Venkatesh Rao, Adv. for  
Mr. BK Prasad, Adv.

For Respondent(s) : Mr. Joseph Vellapally, Sr. Adv.  
Mr. U.A. Rana, Adv.  
Ms. Anuradha Priyadarshini, Adv. for  
M/s Gagrat & Co., Advs.

UPON hearing counsel the Court made the following  
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Mr. AK Ganguli, learned senior counsel appearing for the appellants started his arguments at 10.35 a.m. and concluded at 11.05 a.m. Thereafter, Mr. Joseph Vellapally, learned senior counsel appearing for the respondent started his arguments and concluded at 11.40 a.m. Then, Mr. AK Ganguli learned senior counsel argued in rebuttal for five minutes. Hearing concluded.  
Judgment reserved.

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(Pawan Kumar)  
Court Master

(Promila Nagpal)  
Court Master

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List of books@@  
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CAV Matter of 15.1.003, item No.101, CA Nos.9351-52/95.@@  
CC

2. 2000 (115) ELT 42
3. 1978 (2) ELT J.353
4. 1989 (39) ELT 503
5. 1994 (3) SCC 606